

Name of Corporate Debtor: AGS Transact Technologies Limited  
 Date of Commencement of CIRP: 25-Aug-25  
 List of Creditors as on: 19-Apr-26

## List of Operational Creditors (Government dues)

Sl. No.	Details of Claimant Department	Government	Details of claim received		Nature of claim	Details of claim admitted		Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	(Amount in ₹)
			Date of receipt	Amount claimed		Amount of claim admitted	Amount covered by security interest									
1	Office of Assistant Commissioner State Tax, Raipur Circle-10, Chhattisgarh		16-09-2025	16,83,531	16,83,531.00	Unsecured			No	-	-	-	-	-		
2	Smt. Purabi Nayak, Deputy Commissioner of CT & GST, CT & GST Circle, Cuttack-1 WEST, CUTTACK		16-09-2025	9,97,21,060	9,96,03,003.00	Unsecured			No	-	-	-	1,18,057	-	Claim of Rs. 118057 is rejected as the demand amount was paid on 28.10.2024	
3	The Commercial Tax Officer (Andh)- 1.10, DGSTO-01, Bengaluru		15-09-2025	18,30,122	18,30,122.00	Unsecured			No	-	-	-	-	-		
4	The President of India, on behalf of Govt. of India through the DY Commissioner of Tax (TDS) - 1 (1) Mumbai.		13-10-2025	5,81,84,721.00	5,81,82,561.00	Unsecured			No	-	-	-	22,160.00	-	Amount of Rs. 22160 has been rejected as the same was paid on 07.03.2022	
5	State Tax Department, Gujarat, N.R.Machhar, State Tax Officer (3), Unit - 10, Ahmedabad		23-09-2025 Revised claim on 02-12-2025 and 07.04.2026	2,27,52,255.00	2,27,52,255.00	Unsecured			No	-	-	-	-	-		
6	The Assistant Commissioner of Central Tax, Amaravathi CGST Division, Vijaywada		19-09-2025	9,85,64,160.00	9,85,64,160.00	Unsecured			No	-	-	-	-	-		
7	Department of Goods and Services Tax, Govt of Maharashtra		16-10-2025 Revised claim received on 14.04.2026.	80,38,73,738.00	80,38,73,738.00	Unsecured			No	-	-	-	-	-		
8	ESIC - Ahmedabad			33,221.00	33,221.00	Unsecured			No	-	-	-	-	-		
9	EMPLOYEES STATE INSURANCE CORPORATION- KOCHI		19-09-2025	469.00	469.00	Unsecured			No	-	-	-	-	-		
10	ESIC- Kolkata		03-10-2025	93,487.00	93,487.00	Unsecured			No	-	-	-	-	-		
11	ESIC- Delhi		07-10-2025	-	-	Unsecured			No	-	-	-	-	-	claim form not available	
12	The Assistant Commissioner, Central GST & Central Excise, Division-1, Daman Commissionerate		30-10-2025	1,12,90,01,584.00	-	Unsecured			No	1,12,90,01,584.00	-	-	-	-	CGST Department, Ahmedabad has filed appeal against CESTAT Ahmedabad order No-A/11629/2023 dated 01/08/2023 which was in favour of company. matter is pending with Bombay High Court vide departmental appeal No- CEXAL/5156/2024 . Therefore the claim is classified as Contingent claim.	
13	EPFO, RO Mumbai(Dadar)		29-10-2025 Revised claim- 06.03.2025, 01.04.2026	9,35,05,164	7,62,89,063	Unsecured			No	-	-	-	1,72,16,101.00	-	Rs. 1,72,16,101 has been claimed twice	
14	Deputy Commissioner, Commercial Tax Department, Circle II, Zone 1, Jaipur		07-11-2025 Revised on 19-11-2025 and 24-03-2026	3,46,68,666	3,44,24,427.00	Unsecured			No	-	-	-	2,44,239.00	-	Interest for 2023-24 of Rs. 2,44,239 is claimed twice, hence rejected	
15	Mr. Satish B Paul Deputy Commissioner of Commercial Taxes (Andh)- 1.10, DGSTO- 1, Bengaluru		13-11-2025	10,55,86,467	10,55,86,467.00	Unsecured			No	-	-	-	-	-		
16	E.S.I. Corporation, Regional Office, Mumbai- 400012.			5,58,000	5,58,000.00	Unsecured			No	-	-	-	-	-		
17	THE ASSISTANT COMMISSIONER, CGST & CENTRAL EXCISE, DIVISION-V INDORE, 2ND FLOOR CGO COMPLEX, INDORE (M.P.)		10-12-2025	2,91,76,400	2,91,76,400.00	Unsecured			No	-	-	-	-	-		
18	Circle-9 (Commercial Tax Department) Indore, MP		08-12-2025	2,46,32,716	2,46,32,716.00	Unsecured			No	-	-	-	-	-		
19	Principil Commissioner of CGST & Central Excise, Lucknow		16-12-2025	2,24,50,302	2,24,50,302.00	Unsecured			No	-	-	-	-	-		
20	SHRI. G. L. NARASIMHAM, DY. COMMISSIONER OF CUSTOMS, TAX RECOVERY CELL, IMPORT COMMISSIONERATE, MUMBAI ZONE III		28-12-2025	10,08,23,556	10,08,23,556.00	Unsecured			No	-	-	-	-	-		
21	SHRI HARRISON ANTONY (IBS) DEPUTY COMMISSIONER (APPRAISING BONDS), O/o Commissioner of Customs, Custom House, Willingdon Island, Cochin-09		31-12-2025	33,16,169	33,16,169.00	Unsecured			No	-	-	-	-	-		
22	The Assistant Commissioner, Central GST & Central Excise, Division-1, Daman Commissionerate		28-01-2026	2,10,90,625	2,10,90,625.00	Unsecured			No	-	-	-	-	-		
23	THE STATE TAX OFFICER, TAXPAYER SERVICES CIRCLE, THIRICKAKARA, STATE GST DEPARTMENT		04-02-2026	2,53,25,465	2,53,25,465.00	Unsecured			No	-	-	-	-	-		
24	Printa, State Tax Officer, Room No. 210, O/o ACST, Amritsar 2		05-03-2026	3,82,12,422	1,21,20,035.00	Unsecured			No	-	-	-	2,60,92,387.00	-	Rs. 182981761 Demand is set aside in Appeal order dated 03/07/25 Further, an amount of Rs. 1637786 has been waived under amnesty order dated 24.06.2025 and 04.06.2025 Rs. 6156426- GSTR- 3B has been filed on 10.06.2024	
25	The Assistant Commissioner of Central Tax, Amaravathi CGST Division, Vijaywada.		30-01-2026	17,172	17,172.00	Unsecured			No	-	-	-	-	-		
<b>Total</b>					<b>2,71,51,01,472.00</b>	<b>1,54,34,06,944.00</b>								<b>4,36,92,944.00</b>		

Note 1: The claims admitted may change in case of receipt of any additional information/documents from the Claimants and/or updation of Books of Accounts.